

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 137 OF 2016
&
APPEAL NO. 182 OF 2017**

Dated: 25th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Bangalore Electricity Supply Company Ltd.

.... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Parichita Chowdhury for for R.1

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **30.10.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**